

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01068/2018

Jabalpur, this Friday, the 16th day of November, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Pinki Singh
W/o Dr. Bhagwan Singh Yadav
DOB :19.03.1983
R/o Type 1, 1032
AIIMS Campus
Saket Nagar
Bhopal (M.P.)

-Applicant

(By Advocate –**Shri Akash Choudhary**)

V e r s u s

1. Union of India,
Through its Secretary
Ministry of Health & Family Welfare
Nirman Bhavan,
New Delhi 110011

2. All India Institute of Medical Sciences
Through its Director
Saket Nagar,
Bhopal 462020 (M.P.)

3. All India Institute of Medical Sciences
Through its Sr. Administrative Officer,
Saket Nagar,
Bhopal 462020 (M.P.)

- Respondents

(By Advocate –**Shri N.K. Mishra**)

O R D E R (ORAL)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application to file a fresh for the same cause of action.

2. Prayer allowed.

3. Accordingly, this O.A. is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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